

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 27/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Akhill Marketing Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<i>M/s. Akhill Marketing</i>	<i>Adv.</i>	
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Common Order

TCSP 17/230-232/NCLT/MB//MAH/2017
TCSP 18/230-232/NCLT/MB//MAH/2017
TCSP 19/230-232/NCLT/MB//MAH/2017
TCSP 20/230-232/NCLT/MB//MAH/2017
TCSP 21/230-232/NCLT/MB//MAH/2017
TCSP 22/230-232/NCLT/MB//MAH/2017
TCSP 23/230-232/NCLT/MB//MAH/2017
TCSP 24/230-232/NCLT/MB//MAH/2017
TCSP 25/230-232/NCLT/MB//MAH/2017
TCSP 26/230-232/NCLT/MB//MAH/2017
TCSP 27/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter to 8.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)